

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 102
CP(IB) 63 of 2018

Order under Section 7 IBC

IN THE MATTER OF:

Phoenix ARC Pvt Ltd (Trustee of Phoenix Trust FY 14-9)

.....Applicant

V/s

Doshion Pvt Ltd

.....Respondent

Order delivered on 12.07.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant :

For the IRP/RP :

For the Respondent : Mr. Shashvata Shukla, Adv.


ORDER

No one appeared for Financial Creditor. We direct parties to upload their respective pleadings / documents on E-Portal within **Seven (7) days**, if already not uploaded.

Matter to appear for further consideration on 02.08.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash


(MADAN B GOSAVI)
MEMBER (JUDICIAL)